COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 23 OF 2017

Dated: 7th December, 2017

CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:	
The Tata Power Company Ltd.	 Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission	 Respondent(s)

<u>ORDER</u>

The matter could not be taken up due to administrative reasons.

List the matter on <u>12.02.2018.</u>

COURT MASTER